

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 356/TT/2024

Subject : Petition for truing up of the transmission tariff for the 2019-24 period and the determination of transmission tariff for the 2024-29 period for Provision of Spare ICTs and Reactors for Southern Region forming part of Provision of Spare ICTs and Reactors for Eastern, Northern, Southern and Western Region.

Date of Hearing : **5.11.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Tamil Nadu Generation and Distribution Corporation Limited (TANGEDCO) and 13 Others

Parties Present : Shri A. Naresh Kumar, PGCIL

Record of Proceedings

The Petitioner's representative submitted that the present Petition had been filed for truing up of the transmission tariff for the 2019-24 period and the determination of transmission tariff for the 2024-29 period for combined asset consisting of 80 MVAR Spare Reactor at Gooty and 315 MVA 400/220 kV Spare Transformer at the Hyderabad Sub-station under provision of the Spare ICTs and Reactors for the Southern Region forming part of the Provision of Spare ICTs and Reactors for Eastern, Northern, Southern and Western Region.

2. After hearing the Petitioner's representative, the Commission directed as under:

- a) Issue notice to the Respondents.
- b) The Respondents to file their respective replies, if any, within two weeks with a copy to the Petitioner, who may file its rejoinder within one week thereafter, and
- c) The Petitioner to submit on an affidavit within a week a copy of the compendium and other necessary documents, if any, in support of the rate of interest on various loans taken concerning the transmission assets/combined asset for the 2019-24 tariff period.



3. Subject to the above, the Commission reserved the order in the matter.

By order of the Commission

**sd/-
(T. D. Pant)
Joint Chief (Law)**

